

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:7673  
ANSWERED ON:16.05.2000  
SYMPOSIUM ON TRIBAL MATTER  
MALYALA RAJAJIAH

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Ministry have financed any seminars/workshops/symposium on matters related to the welfare of Tribals during the last three years;
- (b) if so, the details in this regard; and
- (c) the expenditure incurred in this connection?

**Answer**

MINISTER OF TRIBAL AFFAIRS

(SHRI JUAL ORAM)

(a) Yes, Sir.

(b) Various Non-Governmental Organizations have been supported by financial grants to organize seminar on different topics like the impact of 73rd and 74th Amendment Act in TSP Area in Bihar, Rajasthan and Tribal integration in the country.

(c) An amount of Rs. 1.60 lakhs has been sanctioned by this Ministry at the rate of Rs.40,000 per seminar/workshop as per the norm of the scheme.